

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 2441/2020 IA 2837/2021 In C.P.(IB)1647/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: CORPORATION BANK V/s TASGAONKAR
BLOSSOM PVT. LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Rakesh Gupta, Advocate appeared for the Liquidator.
2. Ms. Priya Pervi, Advocate appeared for the Respondent.
3. Counsel appearing for the Respondent seeks time, as arguing Counsel is pre-occupied in another Court.
4. List this matter on **02.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna